

ITEM NO.48

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 13480/2022

(Arising out of impugned final judgment and order dated 26-02-2019 in LA No. 5551/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

NATIONAL HIGHWAY AUTHORITY OF INDIA 233

Petitioner(s)

VERSUS

RAM RAJ & ORS.

Respondent(s)

(IA No. 98419/2022 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 98411/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 98413/2022 - EXEMPTION FROM FILING O.T.
IA No. 98412/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 26399/2022 (XI)

(FOR ADMISSION and I.R. and IA No.139005/2022-CONDONATION OF DELAY
IN FILING and IA No.139006/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.139008/2022-EXEMPTION FROM FILING O.T.
and IA No.139009/2022-DELETING THE NAME OF PETITIONER/RESPONDENT
and IA No.139007/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 23062/2022 (XI)

(FOR ADMISSION and I.R. and IA No.122157/2022-CONDONATION OF DELAY
IN FILING and IA No.122161/2022-ADDITION / DELETION / MODIFICATION
PARTIES and IA No.122158/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.122159/2022-EXEMPTION FROM FILING O.T.
and IA No.122160/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 21781/2022 (XI)

(I.R. and IA No.176422/2022-ADDITION / DELETION / MODIFICATION
PARTIES and IA No.176405/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.176412/2022-EXEMPTION FROM FILING O.T.
and IA No.176410/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 4296/2023 (XI)

(FOR ADMISSION and I.R. and IA No.28374/2023-CONDONATION OF DELAY
IN FILING and IA No.28375/2023-EXEMPTION FROM FILING C/C OF THE

IMPUGNED JUDGMENT and IA No.28377/2023-EXEMPTION FROM FILING O.T. and IA No.28378/2023-DELETING THE NAME OF PETITIONER/RESPONDENT and IA No.28376/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 4300/2023 (XI)

(FOR ADMISSION and I.R. and IA No.30916/2023-CONDONATION OF DELAY IN FILING and IA No.30915/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.30921/2023-EXEMPTION FROM FILING O.T. and IA No.30922/2023-DELETING THE NAME OF PETITIONER/RESPONDENT and IA No.30917/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 21-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Tushar Mehta, Solicitor General
Mr. Sarvesh Kumar Dubey, Adv.
Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.
Ms. Vanya Agrawal, Adv.

For Respondent(s) Mr. Kamlesh Kumar Mishra, Adv.
Mr. Deepak, Adv.
Mrs. Shubhangi Tuli, AOR
Ms. Tanya Agarwal, Adv.
Mr. Dipak Raj, Adv.

Mr. Prithvi Pal, AOR
Mr. Sanjay Kumar Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 26.09.2023.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR